

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 148, 149, 150, 151, 152 of 2014**

**Dated : 22<sup>nd</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Torrent Power Ltd.**

**..... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission**  
**Commission**

**..... Respondent(s)**

**Counsel for the Appellant(s)**

**: Ms. Deepa Chawan**  
**Mr. H.S.Jaggi**

**Counsel for the Respondent(s)**

**: Mr. S.R. Pandey (Rep.)**

**ORDER**

The Representative of the Gujarat Commission seeks some time to engage a Counsel.

Post the matter on **15.09.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/js